

**Harijan Voters**

2115. **Shri Brajeshwar Prasad:** Will the Minister of Law be pleased to state the total number of Harijan Voters in the (i) Gaya Parliamentary constituency and (ii) Aurangabad Parliamentary constituency?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): No, Sir. The information regarding the number of electors belonging to the Scheduled Castes in the Gaya and Aurangabad Parliamentary Constituencies is not available, nor can it be collected as the electoral rolls do not show the caste of any person.

**Jorhat Airport**

2116. **Shri R. Barua:** Will the Minister of Civil Aviation be pleased to state:

(a) the steps being taken for the development of a civil enclave in Rowriah air port (Jorhat);

(b) whether the differences between the Air Force and the I.A.C. authorities about the selection of the site have been resolved; and

(c) if not, the reasons therefor?

The Minister of Transport (Shri Raj Bahadur): (a), (b) and (c). It has been decided to develop a civil enclave at the Rowriah (Jorhat) airport. The Air Force authorities had suggested a site but this was not found suitable being in a low lying area. The question of selecting another suitable site is being pursued with them now.

**दिल्ली दुग्ध योजना के कर्मचारी**

2117. { श्री दुग्ध चक्र कर्माचार्य :  
श्री रामेश्वर टांडिया :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह मंच है कि दिल्ली दुग्ध योजना के कर्मचारियों ने अपनी मांगों पर बल देने के लिये 4 सितम्बर, 1965 को गृह-कार्य मंत्री और खाद्य तथा कृषि मंत्री

के निवास स्थानों पर प्रदर्शन करने की घोषणा की है ;

(ख) यदि हाँ, तो उनकी मांग क्या है ; और

(ग) सरकार ने उन पर क्या निर्णय किया है ?

खाद्य तथा कृषि मंत्रालय में उपपंची (श्री शाहनवाज खाँ) : (क) उन्होंने इस प्रकार की घोषणा की थी किन्तु बाद में प्रदर्शन न करने का निर्णय किया ।

(ख) मांगें दिल्ली दुग्ध योजना के स्टाफ की कार्य पद्धति/सिवाधों की शर्तों से सम्बंधित थी ।

(ग) कर्मचारियों की अधिकतर मांगें पहले ही पूरी कर दी गई हैं और शेष मांगों पर सरकार द्वारा सक्रिय रूप से विचार किया जा रहा है ।

**Tribal Development Blocks**

2118. **Shri H. C. Soy:** Will the Minister of Social Security be pleased to refer to the reply given to Unstarred Question No. 753 on the 1st December, 1964 and to state:

(a) the basis of the assertion that the real cause for the short-falls in the expenditure on Tribal Development Blocks is the inability and unwillingness of the tribal beneficiaries themselves to come forward with the requisite people's contribution and not due to the lack of trained Tribal Officers to work in Tribal Development Blocks;

(b) whether any study has been made in this regard; and

(c) on what specific lines have the Government of Bihar launched the special campaign to ensure further utilisation of the funds?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) and (b). It is